

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 152 of 2016 in DFR No. 757 of 2016**

**Dated: 28<sup>th</sup> March, 2016**

**In the matter of :**

**M/s. Cauvery Hydro Energy Ltd.**

**.... Appellant(s)**

**Versus**

**Karnataka Power Transmission Corporation Ltd. & Ors. .... Respondent(s)**

**ORDER**

The Bench has not assembled. As agreed by the parties, list the matter on **5.04.2016.**

**COURT MASTER**